

Violation of Industries (Development and Regulation) Act, 1951 by M/s. Cadbury (I) Limited

6520. SHRI SRIKRISHNA SINGH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether any show cause notice has been issued to M/s. Cadbury (I) Ltd. for violation of the provisions of the Industries (Development and Regulation) Act, 1951;

(b) if so, when;

(c) whether any reply has since been received by Government in regard thereof; and

(d) any action taken by Government against the company?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). The show cause notice was issued to the Company on 13th September, 1978.

(c) Yes, Sir.

(d) The matter is being examined.

Discovery of Tunnel in Bhubaneswar

4521. SHRI SARAT KAR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the detection of a 4 m-long, 2 m-wide and 1.5 m-high underground tunnel in the heart of the State Capital of Orissa (Bhubaneswar) was discovered recently; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRADEEP CHANDRA CHUNDRER): (a) No, Sir. However, a pit in natural laterite formation has been discovered there.

(b) The pit has no archaeological importance. According to the Assistant Engineer, P.W.D., Bhubaneswar

Sub-Division, the size of this pit is approximately 9.14 m. X 4.57 m.

Rural Housing

6522. SHRI SURENDRA BIKRAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what are the plans of the Central Government to provide more and more good quality housing in rural areas of the country;

(b) which are those bodies which are taking up rural housing in the country and what are their working capitals and policies; and

(c) why rural housing is being continuously ignored while urban housing has been getting more than due importance?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Housing, including rural housing, is in the State Sector. Central financial assistance to States for all their State Sector programmes, including rural housing, is provided in the shape of 'block loans' and 'block grants' without their being tied to any particular scheme, project or head of development. The State Governments are free to utilise the block assistance according to their needs and priorities. At the Central level, the National Buildings Organisation and the Central Building Research Institute have evolved and circulated many designs for construction of good quality houses in rural areas which could be built at low cost employing improved use of locally available building materials and construction techniques.

(b) The rural housing schemes are implemented by the State Governments through their designated agencies such as Housing Boards, Rural Housing Boards, District Boards, Panchayats, Taluka Boards, etc. The details about their working capitals and policies are not available.